

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2728  
ANSWERED ON:01.08.2002  
SPEEDY DISPOSAL OF REMAND CASES BY COURTS  
SULTAN SALAHUDDIN OWAISI

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether an Electronic Video Linkages Facility will be helpful for speedy disposal of remand cases by the courts;
- (b) if so, whether there was a live demonstration of interaction of the court with the under-trials at Hyderabad in 2002;
- (c) if so, whether the Government propose this video conference of under-trials throughout the country;
- (d) if so, the details thereof and the progress made so far in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a) Yes, Sir.

The Electronic Video Linkage facility will be helpful in speedy disposal of remand cases by the courts. It will, inter-alia, reduce the cost of transportation of undertrials besides addressing the security issues connected with the production of undertrials in courts.

(b) An experimental demonstration of the proposed video linkage facility was organised on 10.03.2000 connecting the premises of Chanchalguda central prison with the National Informatics Center at BRKR Building opposite to the Secretariat which was simulated as a court for the purpose of demonstration.

(c) No, Sir. The Central Government is implementing a Pilot Scheme of Computerisation of City Civil Courts in the four metropolitan cities of Delhi, Chennai, Kolkata and Mumbai which includes provision of video conferencing. All State Governments are expected to implement similar schemes in their jurisdiction from their own resources.

(d) In Delhi, the project is being implemented by the National Informatics Centre and full estimated amount of Rs.4.98 crore has been placed with the NIC/NICSI. The project has also been started in three other metropolitan cities of Chennai, Kolkata and Mumbai and funds for the first phase of the scheme have already been released to the respective State Governments.